#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 21 OF 2018 & IA NO. 92 OF 2019

## Dated : 25<sup>th</sup> January, 2019

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of: JK Minerals				Appellant(s)
Vs. Madhya Pradesh Electricity Re	egulato	ry Commission & Ors		Respondent(s)
Counsel for the Appellant (s)	:	Ms. Surabhi Pandey Ms. Swagatika Sahoo		
Counsel for the Respondent(s)	:	Mr. Shri Venkatesh Mr. Sandeep Rajpurohit fo	or R-1	
		Ms. Ranjitha Ramachand Ms. Anushree Bardhan fo		R-3

## ORDER IA No. 92 of 2019 - (delay in filing rejoinder)

We have heard the learned counsel appearing for both the parties.

Learned counsel, Ms. Surabhi Pandey, appearing for the Appellant submitted that, there is a delay of 251 days in filing the rejoinder which has been explained satisfactorily in the application. The same may kindly be accepted and delay may kindly be condoned.

Learned counsel appearing for the Respondent Nos. 1, 2 and 3 submitted that the delay in filing rejoinder has been explained satisfactorily in the application. The same may kindly be accepted and delay may kindly be condoned.

Submission made by the learned counsel appearing for the Appellant as well as the Respondents, as stated above, are placed on record.

In the light of the submissions made by the learned counsel appearing for the Appellant and after perusal of the application explaining the delay in filing the rejoinder, we find it satisfactory as sufficient cause has been made out. The same is accepted and the delay in filing the rejoinder is condoned. IA is allowed.

# **APPEAL NO. 21 OF 2018**

Learned counsel appearing for both the parties submitted that pleadings are complete in the matter.

The submissions made by the Learned Counsel appearing for both the parties, as stated supra, are placed on record.

List the matter for hearing on 19.03.2019.

(Ravindra Kumar Verma) **Technical Member** 

(Justice N.K. Patil) **Judicial Member** 

mk/bn